

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 60207 of 2025

[Arising out of Order-in-Appeal No. CC(A)CUS/D-II/ICD-PPG/629-634/2022-23 dated 25.05.2022 passed by the Commissioner of Customs (Appeals), New Customs House, Near IGI Airport, New Delhi]

**Commissioner of Customs,
ICD Patparganj**

ICD Patparganj, Delhi – 110096
and other ICDs

.....Appellant

VERSUS

M/s Century NF Casting

Plot No. 1, Sector 25, Faridabad,
Haryana 121004

.....Respondent

APPEARANCE:

Mr. Aniram Meena, Authorized Representative for the Appellant

Mr. Monish Panda and Mr. Anmol Jassal, Advocates for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 09.07.2025

Appeal is dismissed under Litigation Policy. For order, see order of date passed in Customs Appeal No. 60163 of 2025.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**